

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.197/252/HDB/2017
NAME OF THE COMPANY	Janharsha Chti Fund Pvt Ltd
NAME OF THE PETITIONER(S)	Janharsha Chti Fund Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.Venkata Rami Reddy Advocate Counsel for Applicant		V.V.R@vangaassociates.com 9542239039	V.V.R

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V.Venkata Rami Reddy, Learned Counsel for the Applicant Company.

RoC report dated 08.1.2018 is received. However, the Learned Counsel for the Applicant Company submit that the copy of the same is not served on him. Therefore, a copy may be served on the Ld. Counsel for the Applicant company and he is directed to file his reply. Post the case on 13.02.2018.


Member (T)


Member (J)